

In the High Court of Judicature, Bombay.

Thus day, the 22<sup>nd</sup> day of September 1864.

SPECIAL APPEAL No. 484 of 1864

Shivram Narayan Meykul  
of the Konkan District

Appellant

(Original Defendant)

versus

Gangabai widow of Trim-  
buck Narayan Meykul  
of the Konkan District

Respondent

(Original Plaintiff)

240

Rs. 240 - - -

The claim in the Original Suit was to obtain maintenance at the rate of Rs 25 per month for the year Shukla 1782.

In Appeal No. ~~325/1862~~ <sup>120 of 1862</sup> the Assistant Judge of the District of ~~the Konkan~~ at ~~Tanna~~, on a remand from the High (166/63) confirmed the decree of the hon<sup>ble</sup> J. Bhowmudy who had awarded Rs 240, or at the rate of Rs 20 per month.

A Special Appeal was preferred in the High Court on the grounds that ~~(1) the~~ decision of the ~~asst's~~ Judge is contrary to Law in that (1) ~~the Assistant Judge~~ has erroneously found that the ornaments remaining with respondent were her ~~streedhan~~ they not being so ~~by~~

by Hindoo Law; that (2) whether they be  
Hindoo or no they should have been  
taken into consideration in fixing the  
amount of Respondent's maintenance;  
that (3) there has been a substantial  
error in law in the investigation of the  
case which has produced error in the  
decision of the case upon its merits.  
in that the Assistant judge has given  
no decision with respect to the ornaments  
said to be on the person of Respondent's  
daughter, and that (4) the amount of  
maintenance awarded is excessive.

The Court confirms the decision of the  
Assistant Judge with costs.

Albion Forbes.

A. B. Warden

MEMORANDUM OF COSTS incurred in Special Appeal No. 484

of 1864 against the decision of the *aps<sup>te</sup> judge* of the District of *the Konkan* and disposed of on the *22<sup>nd</sup> Sept: 1864* by *Confirming the same with Costs*.

BY THE APPELLANT—

In the District.			
In the <i>Moonjeff's Court</i> .....	3	4	0
In the <i>aps<sup>te</sup> Judge's Court</i> .....	30	6	3
In this Court.			33. 11. 1
Stamp for Memorandum of Special Appeal .....	16	"	"
Stamps for copies of Decree and Judgment .....	3	"	"
Stamp for Vukeelutnamas <i>two</i> .....	4	"	"
Batta for Process and Postage .....	1	"	"
Sectioner's Fee .....	1	3	9
Vukeel's Fee .....	7	3	2
			32. 6. 11
		Rupees....	66. 2. "

BY THE RESPONDENT.

In the District.			
In the <i>Moonjeff's Court</i> .....	24	11	2
In the <i>aps<sup>te</sup> Judge's Court</i> .....	11	15	11
In this Court.			36. 11. 1
Stamp for Vukeelutnama .....	2	"	"
Vukeel's Fee .....	7	3	2
			9. 3. 2
		Rupees....	45. 14. 3



*G. H. Somashekhar*

*G. H. Somashekhar* Acting Registrar  
*for* Dealer

*the 10<sup>th</sup> day of September 1864.*